

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 338 of 2020

In the matter of:

Narendrabhai Jayantilal Shah

....Appellant

Vs.

Lim Fa Pte Ltd.

...Respondents

Present

For Appellant: Ms. Pratiksha Sharma, Mr. Shreyas Awasthi & Mr. Kunal Kanungo, Advocates.

For Respondents: Mr. Vijay M. Chauhan, Mr. Sahil Mahajan, For R-1. Mr. Sumit Kansal, For IRP, R-2.

ORDER
(Virtual Mode)

19.01.2021: Counsel for the Appellant Ms. Pratiksha Sharma had sought pass over when the appeal was called earlier.

Even subsequently when the appeal is called out, the arguing counsel is stated as to be still not available.

As such, list the appeal '**For Admission (After Notice)**' '**Hearing**' on **5th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Sim/md